

**IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU**  
**RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED: 03.10.2020**

<b>1ST SESSION AT 11.AM TO 2.00 PM</b>	<b>2ND SESSION AT 2.45 PM TO 5.45 PM</b>
<b>ARGUMENTS</b>	<b>HEARING</b>
1) O.S 240/2004	16) O.S 1482/2008
2) O.S 544/2005	17) O.S 638/2009
3) O.S 630/2011	18) O.S 1094/2011
4) O.S 528/2012	19) Mis. 57/2013
5) O.S 872/2012	20) O.S 1246/2013
6) O.S 1328/2013	21) O.S 630/2014
7) O.S 1784/2013	22) O.S 252/2015
8) O.S 1126/2014	23) O.S 328/2016
9) O.S 150/2016	24) O.S 636/2016
10) O.S 918/2016	25) O.S 252/2017
11) O.S 586/2017	26) O.S 792/2019
<b>HEARING</b>	27) O.S 712/2020
12) O.S 686/2004	28) O.S 806/2020
13) O.S 1802/2007	<b>ORDERS</b>
14) O.S 164/2008	29) O.S 1392/2019
15) O.S 1372/2008	30) O.S 808/2020

IInd Addl. Civil Judge,  
Bengaluru Rural District, Bengaluru.

**NOTE:** All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 03-10-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>12.00- 1.00 PM</b>				
1	O.S. 985/2014 (EVIDENCE.) IA/1/2014		MARAKKA <b>Vs</b> S. MUNIYAPPA	V.VIJAYASHEKARA GOWDA AND ASSOCIATES
2	O.S. 1157/2014 (EVIDENCE.) IA/1/2014 IA/2/2014		SRISHA R. BHAT <b>Vs</b> SUMA JAIN. M.	N. SUKUMAR JAIN
3	O.S. 825/2015 (EVIDENCE.) IA/1/2015		SHEFALI SONI <b>Vs</b> A.ASHOK REDDY	KUMAR.
4	O.S. 1229/2015 (EVIDENCE.) IA/1/2015 IA/2/2015		MUNISWAMY REDDY <b>Vs</b> RAMAIAH	G.NARAYANA RAO AND M.S.R
5	O.S. 1381/2015 (EVIDENCE.)		SANDUR UDYOG PVT LTD REPTD BY MOHAMMED SHAFIULLA <b>Vs</b> V.Y.GHORPADE	B.M.ARUN
6	O.S. 167/2016 (EVIDENCE.) IA/1/2016		N.MALLESH <b>Vs</b> T.P.BRAHMARAJKUMAR	VIKHAR AHMED B
7	O.S. 1417/2016 (EVIDENCE.) IA/1/2016		Bhadraiah <b>Vs</b> The Executive Officer Bangalore North Taluk	KV
8	O.S. 251/2017 (EVIDENCE.) IA/1/2017		M/s Niryau Pvt Ltd rep by T Balaraman <b>Vs</b> A Gopal	
9	O.S. 351/2017 (EVIDENCE.) IA/1/2017		H S RATHNAMMA <b>Vs</b> HANUMEGOWDA	
10	O.S. 901/2012 (HEARING) IA/1/2012		N. RAMESH <b>Vs</b> N. JAYARAMA	K. V. VENKATESH
11	O.S. 659/2013 (HEARING) IA/1/2013		RADHA. P <b>Vs</b> PARAMESH	ANANDA.R
12	O.S. 583/2014 (HEARING) IA/1/2014		M.K. RAGHAVACHAR <b>Vs</b> VENKATESH	Y. N. RAMANNA
13	O.S. 1319/2014 (HEARING) IA/1/2014		RAMAIAH.S <b>Vs</b> ANJINAPPA.B.V.	J.ISAAC
14	O.S. 1343/2014 (HEARING) IA/1/2014		K. SUSHEELA <b>Vs</b> VENKATESH	Y. N. RAMANNA
15	O.S. 1513/2014 (HEARING) IA/1/2014		MURALI. S <b>Vs</b> PRABHAVATHI	D. A. SUDHEER

**PRL CIVIL JUDGE, Bengaluru Rural**  
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 207/2015 (HEARING) IA/1/2015 IA/2/2015		N RAJAPPA <b>Vs</b> PILLAPPA	P.NARAYANAPPA
17	O.S. 1035/2016 (HEARING) IA/1/2016		H PRAKASH REP NARAYANAPPA <b>Vs</b> LAKSHMAIAH	VISHWANATH KANAVI
18	O.S. 1079/2019 (HEARING) IA/1/2019		ABDUL MAJIT KHAN <b>Vs</b> N. RAJAPPA	L. MALLIKARAJUNA
19	O.S. 1095/2019 (HEARING) IA/1/2019		N. SRINIVASA REDDY <b>Vs</b> A.H. SHOAIB MOHAMMED	V. VIJAYASHEKARA GOWDA
20	O.S. 1105/2019 (HEARING) IA/1/2019		SURESH R <b>Vs</b> ABDUL REHAMAN	C.VENKATESH,
21	O.S. 1643/2019 (HEARING) IA/1/2019		CLN PROPERTIES PRIVATE LIMITED REP BY AMIT DANGI <b>Vs</b> M. SOMASHEKAR	C.K NANDAKUMAR
22	O.S. 299/2015 (EVIDENCE.) IA/1/2015		G P DHANARAJ <b>Vs</b> G V PALAKSHA	E. VENKATARAMI REDDY
23	O.S. 47/2004 (ARGUMENTS) IA/1/2004		PARVATHAMMA <b>Vs</b> T.SUBBA REDDY	
24	O.S. 2307/2007 (ARGUMENTS) IA/1/2007		B. R. SEETHA RAMAIAH <b>Vs</b> K. R. GURUNATHAIAH	K. VARADARAJAN
25	O.S. 553/2011 (ARGUMENTS) IA/1/2011 IA/2/2011		H.J SIWANI <b>Vs</b> PARVATHAMMA	KUMAR and KUMAR ADVOCATES
26	O.S. 513/2012 (ARGUMENTS) IA/1/2012		M. JAYARAM <b>Vs</b> GOWRAMMA	V. VISWANATH
27	O.S. 737/2013 (ARGUMENTS) IA/1/2013		MUNIYAPPA <b>Vs</b> MUNIYAPPA	VASANTH RAJ
28	O.S. 695/2015 (ARGUMENTS) IA/1/2015		P.KRISHNA <b>Vs</b> M.NAGARAJ	V.VISHWANATH
29	O.S. 959/2015 (ARGUMENTS) IA/1/2015		N.SUBRAMANI <b>Vs</b> NAGAMMA	D.N.ARUNKUMAR
30	O.S. 635/2016 (ARGUMENTS) IA/1/2016		ANILDEV V <b>Vs</b> THE PRINCIPAL SECRETARY	
31	O.S. 625/2014 (ORDERS.) IA/1/2014		S. RAMACHANDRA <b>Vs</b> CHIEF SECRETARY TO GOVERNMENT OF KARANTAKA	A. V. SRINIVAS

**Cases listed below are adjourned due to Covid 19**

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 03-10-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
32	O.S. 1635/2014 (STEPS) IA/1/2014 IA/2/2014	<b>23-10-2020</b> <b>(10:00-11:00 AM)</b>	A JAYANTHI <b>Vs</b> STATE OF KARNATAKA REP BY REVENUE SECRETARY	H.MARE GOWDA AND D.N
33	O.S. 909/2018 (STEPS) IA/1/2018	<b>23-10-2020</b> <b>(10:00-11:00 AM)</b>	PREMA <b>Vs</b> VUNDAVALLI SATHYANARAYANA	S.T PRASAD
34	O.S. 717/2007 (SUMMONS) IA/1/2007	<b>23-10-2020</b> <b>(10:00-11:00 AM)</b>	PUTTAMMA <b>Vs</b> G. K. GANAPATHY REDDY	G. SRINIVASA
35	O.S. 777/2014 (SUMMONS) IA/1/2014	<b>23-10-2020</b> <b>(10:00-11:00 AM)</b>	MUNIYAPPA <b>Vs</b> S. YAKOOB	CHANDRAMOULESHWARACHARI
36	O.S. 57/2016 (SUMMONS) IA/1/2016 IA/2/2016	<b>23-10-2020</b> <b>(10:00-11:00 AM)</b>	PUNEETA KHATRI <b>Vs</b> RAMAPPA	C.MURALIDHARA
37	O.S. 857/2016 (SUMMONS) IA/1/2016	<b>23-10-2020</b> <b>(10:00-11:00 AM)</b>	SUBBAIAH <b>Vs</b> THE PANCHAYAT DEVELOPMENT OFFICER	R.VENKATESH NAIDU
38	O.S. 1269/2016 (SUMMONS) IA/1/2016 IA/2/2016	<b>23-10-2020</b> <b>(10:00-11:00 AM)</b>	R BHARATI <b>Vs</b> MAHALAKSHMI	VASANTHAPPA.
39	O.S. 447/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>23-10-2020</b> <b>(10:00-11:00 AM)</b>	P.V MATHAI REP BY A T OUSEPH <b>Vs</b> MANJUNATHA P	SREENIVASAMURTHY H.N
40	O.S. 829/2018 (SUMMONS) IA/1/2018	<b>23-10-2020</b> <b>(10:00-11:00 AM)</b>	MEDA SREEDHAR <b>Vs</b> MUNIRATHNAMMA	B.S SATYA NAND
41	O.S. 971/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>23-10-2020</b> <b>(10:00-11:00 AM)</b>	AKKAYAMMA <b>Vs</b> POTHAMMA ALIAS MUNISHAMAPPA SINCE DEAD BY HIS LRS	K. NARAYANASWAMY
42	O.S. 1039/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>23-10-2020</b> <b>(10:00-11:00 AM)</b>	TIDATION ENERGY PRIVATE LIMITED REP BY DIRECTOR <b>Vs</b> DINESH	B.C MALLIKARJUNA
43	Misc 41/2018 (SUMMONS) IA/1/2018	<b>23-10-2020</b> <b>(10:00-11:00 AM)</b>	K SUBRAMANYAM <b>Vs</b> NEHA P NARANG	S SRINIVASA MURTHY
44	O.S. 1243/2018 (SUMMONS) IA/1/2018	<b>23-10-2020</b> <b>(10:00-11:00 AM)</b>	S.R. UMAKUMARI <b>Vs</b> S. NATARAJ	HAJIRA BI
45	O.S. 1259/2018 (SUMMONS) IA/1/2018	<b>23-10-2020</b> <b>(10:00-11:00 AM)</b>	MANIKYAM V. <b>Vs</b> GOVINDA REDDY	B.M. AKANDESWARA
46	O.S. 1435/2018 (SUMMONS) IA/1/2018	<b>23-10-2020</b> <b>(10:00-11:00 AM)</b>	P JAYAMMA ALIAS JAYALAKSHMAMMA <b>Vs</b> SHANKAR RAJ	L MANJULA

**PRL CIVIL JUDGE, Bengaluru Rural**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
47	O.S. 1443/2018 (SUMMONS) IA/1/2018	<b>23-10-2020</b> <b>(10:00-11:00 AM)</b>	REMANI K. <b>Vs</b> DHANESH KUNNATH	PRADEEP KUMAR S.P
48	O.S. 1447/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018	<b>23-10-2020</b> <b>(10:00-11:00 AM)</b>	C.G. THIMME GOWDA <b>Vs</b> SUNDRESH	P. RAVICHANDRA
49	O.S. 1451/2018 (SUMMONS) IA/1/2018	<b>23-10-2020</b> <b>(10:00-11:00 AM)</b>	M. RENUKESH <b>Vs</b> JANARDHAN N.	K. AMRESHAPPA
50	O.S. 19/2019 (SUMMONS) /1/2018 /2/2018	<b>23-10-2020</b> <b>(10:00-11:00 AM)</b>	SHANKAR G. <b>Vs</b> M. MUNIRAJU	E. VENKATARAMI REDDY
51	O.S. 51/2019 (SUMMONS) IA/1/2019	<b>23-10-2020</b> <b>(11:00-12:00 AM)</b>	VIJAYENDRA <b>Vs</b> ANDREW SOARES	H.K. KENCHEGOWDA
52	O.S. 119/2019 (SUMMONS) IA/1/2019	<b>23-10-2020</b> <b>(11:00-12:00 AM)</b>	J ANNAMARY <b>Vs</b> H MUNEEER	K NARASIMHA MURTHY
53	O.S. 171/2019 (SUMMONS) IA/1/2019	<b>23-10-2020</b> <b>(11:00-12:00 AM)</b>	NARAYANAMMA <b>Vs</b> S. CHANDRASHEKAR	Y.R. SADASHIVA REDDY
54	O.S. 263/2019 (SUMMONS) IA/1/2019	<b>23-10-2020</b> <b>(11:00-12:00 AM)</b>	K. MALINI REP BY BRAHMANANDAM D <b>Vs</b> THE COMMISSIONER	M. MOHAN KUMAR AND ASSOCIATES
55	O.S. 393/2019 (SUMMONS) IA/1/2019	<b>23-10-2020</b> <b>(11:00-12:00 AM)</b>	R. SURYA PRAKASH <b>Vs</b> RADHA C.	C.V. ANNAIAH
56	O.S. 399/2019 (SUMMONS) IA/1/2019	<b>23-10-2020</b> <b>(11:00-12:00 AM)</b>	SURESH <b>Vs</b> M. JAGADISH	B.R PRAKASH
57	O.S. 603/2019 (SUMMONS) IA/1/2019	<b>23-10-2020</b> <b>(11:00-12:00 AM)</b>	SANTHOSH KUMAR G.B <b>Vs</b> B.E. VENKATESH	A.C SATISH
58	O.S. 641/2019 (SUMMONS) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019	<b>23-10-2020</b> <b>(11:00-12:00 AM)</b>	RUDRAPP <b>Vs</b> SIDDA REDDY	BRK ASSOCIATES
59	O.S. 691/2019 (SUMMONS) IA/1/2019	<b>23-10-2020</b> <b>(11:00-12:00 AM)</b>	SATHISH KUMAR DOGIPARTHY <b>Vs</b> RAJANNA	ANJANEYA A.B
60	O.S. 901/2019 (SUMMONS)	<b>23-10-2020</b> <b>(11:00-12:00 AM)</b>	K N KRISHNAPPA ALIAS KRISHNAMURTHY <b>Vs</b> K V DHARMAIAH	K.L. SUJAYA

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
61	O.S. 917/2019 (SUMMONS) IA/1/2019	<b>23-10-2020</b> <b>(11:00-12:00 AM)</b>	SRI SANTHOSH GURUJI CORONETED AS SRI SRI SRI VIDHYAVACHASPATHI VISWA SANTOSH BHARATHI SRIPADARU PEE <b>Vs</b> AVINASH	RAJASHEKAR
62	O.S. 1119/2019 (SUMMONS) IA/1/2019	<b>23-10-2020</b> <b>(11:00-12:00 AM)</b>	ARCHANA SRIRAM IYER <b>Vs</b> SRINIVASAN VASANAMBA	A. VISHWANATHA
63	O.S. 1185/2019 (SUMMONS) IA/1/2019	<b>23-10-2020</b> <b>(11:00-12:00 AM)</b>	SHEREEF V.M <b>Vs</b> H.M. SADANANDA SHETTY	TAJI GEORGE
64	O.S. 1187/2019 (SUMMONS) IA/1/2019	<b>23-10-2020</b> <b>(11:00-12:00 AM)</b>	RAJEE MURUGAN <b>Vs</b> H,M. SADANANDA SHETTY	TAJI GEORGE
65	O.S. 1445/2019 (SUMMONS) IA/1/2019	<b>23-10-2020</b> <b>(11:00-12:00 AM)</b>	L. GANGAMMA <b>Vs</b> THE AUTHORIZED OFFICER AND CHEIF MANAGER, LAKSHMI VILAS BANK	R. SRINIVAS
66	O.S. 1596/2019 (SUMMONS) IA/1/2019	<b>23-10-2020</b> <b>(11:00-12:00 AM)</b>	NEELAMMA <b>Vs</b> C. NAGARAJ	S. SHANKARCHAR
67	O.S. 1599/2019 (SUMMONS) IA/1/2019	<b>23-10-2020</b> <b>(11:00-12:00 AM)</b>	S. ANAND <b>Vs</b> C. NAGARAJ	S. SHANKARACHAR
68	O.S. 1663/2019 (SUMMONS) IA/1/2019	<b>23-10-2020</b> <b>(11:00-12:00 AM)</b>	P. NARASIMHA REDDY <b>Vs</b> TULASAMMA	M. MOHAN KUMAR
69	O.S. 1665/2019 (SUMMONS) IA/1/2019	<b>23-10-2020</b> <b>(11:00-12:00 AM)</b>	LAKSHMAMMA <b>Vs</b> TULASAMMA	M. MOHAN KUMAR
70	O.S. 1667/2019 (SUMMONS) IA/1/2019	<b>23-10-2020</b> <b>(11:00-12:00 AM)</b>	PRASHANTH <b>Vs</b> TULASAMMA	M. MOHAN KUMAR
71	O.S. 1668/2019 (SUMMONS) IA/1/2019	<b>23-10-2020</b> <b>(11:00-12:00 AM)</b>	PAPAMMA <b>Vs</b> TULASAMMA	M. MOHAN KUMAR
72	O.S. 215/2020 (SUMMONS) IA/1/2020	<b>23-10-2020</b> <b>(11:00-12:00 AM)</b>	MANJULA <b>Vs</b> B.M SOMASUNDARA MURTHY	G.S RAJESH
73	Misc 47/2018 (NOTICE) IA/1/2018	<b>23-10-2020</b> <b>(11:00-12:00 AM)</b>	P. CHETANA REP BY JANARDHAN PRABHAKAR <b>Vs</b> N.R NAGARAJU	B.T.L
74	Misc 61/2018 (NOTICE)	<b>23-10-2020</b> <b>(11:00-12:00 AM)</b>	A JACOB <b>Vs</b> AMRUTHA	H NAGARAJA
75	Misc 12/2019 (NOTICE)	<b>23-10-2020</b> <b>(11:00-12:00 AM)</b>	PARAMASHIVIAIAH <b>Vs</b> LALITHA	A.C SATISHA

**PRL CIVIL JUDGE, Bengaluru Rural**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
76	O.S. 713/2019 (NOTICE) IA/1/2019 IA/2/2019	<b>23-10-2020</b> <b>(11:00-12:00 AM)</b>	ABHIJITH <b>Vs</b> PRATHIMA	K S N
77	Misc 52/2019 (NOTICE) IA/1/2019	<b>23-10-2020</b> <b>(11:00-12:00 AM)</b>	LAKSHMAMMA <b>Vs</b> GALAHANUMAKKA	N. SUBBA SHASTRY
78	O.S. 975/2017 (EVIDENCE.) IA/1/2017	<b>23-10-2020</b> <b>(3.00- 4.00 PM)</b>	R NARASIMHA RAO <b>Vs</b> M N SHETTY	SGA
79	O.S. 485/2014 (A.D.R) IA/1/2014	<b>23-10-2020</b> <b>(3.00- 4.00 PM)</b>	THAVAKAL SAB <b>Vs</b> MUNIRAJU	BABU
80	O.S. 575/2014 (A.D.R) IA/1/2014	<b>23-10-2020</b> <b>(3.00- 4.00 PM)</b>	NANJUNDA RAO <b>Vs</b> RAMADEVARU DEVASTHANA TEMPLE	V. B. SHIVAKUMAR
81	O.S. 1183/2014 (A.D.R) IA/1/2014 IA/2/2014 IA/3/2014	<b>23-10-2020</b> <b>(3.00- 4.00 PM)</b>	VIJAY KUMAR SHAH <b>Vs</b> M. G. RAJAKUMAR	A. CHANDRACHUD
82	O.S. 1387/2014 (A.D.R) IA/1/2014 IA/2/2014	<b>23-10-2020</b> <b>(3.00- 4.00 PM)</b>	H. BHAGYAMMA <b>Vs</b> NETRAVATHI	S. DORAI BABU
83	O.S. 1661/2014 (A.D.R) IA/1/2014	<b>23-10-2020</b> <b>(3.00- 4.00 PM)</b>	P SUMA <b>Vs</b> LAKSHMI	T H NARAYAN
84	O.S. 1081/2015 (A.D.R) IA/1/2015	<b>23-10-2020</b> <b>(3.00- 4.00 PM)</b>	LOKESH <b>Vs</b> P.PRIYA	M.V.KESHAVA REDDY
85	O.S. 1421/2015 (A.D.R) IA/1/2015	<b>23-10-2020</b> <b>(3.00- 4.00 PM)</b>	D.K.RAJASHEKAR <b>Vs</b> GOPALA REDDY	RAMATHILAKA.K
86	O.S. 753/2016 (A.D.R) IA/1/2016	<b>23-10-2020</b> <b>(3.00- 4.00 PM)</b>	CHANDRASHEKAR K.M <b>Vs</b> S. NAGARAJ	K. CHANNABASE GOWDA
87	O.S. 1299/2016 (A.D.R) IA/1/2016 IA/2/2016	<b>23-10-2020</b> <b>(3.00- 4.00 PM)</b>	GURULINGAIAH <b>Vs</b> KAMALAMMA	BSG
88	O.S. 265/2017 (A.D.R) IA/1/2017	<b>23-10-2020</b> <b>(4.00- 5.00 PM)</b>	THOMAS THALLIATH <b>Vs</b> P RAKESH	
89	O.S. 1103/2017 (A.D.R) IA/1/2017	<b>23-10-2020</b> <b>(4.00- 5.00 PM)</b>	LAKKAMMA REP BY HER GPA HOLDER B A GANGARAJU <b>Vs</b> VENKATANJANAPPA	BIPINHEGDE
90	O.S. 1171/2017 (A.D.R) IA/1/2017	<b>23-10-2020</b> <b>(4.00- 5.00 PM)</b>	V.PUTTAMMA <b>Vs</b> SHIVANNA	G.S.DAYANANDA
91	O.S. 753/2018 (CALL ON) IA/1/2018	<b>23-10-2020</b> <b>(4.00- 5.00 PM)</b>	B. KRISHNAIAH <b>Vs</b> MALLESHAIAH S.	G. RAJKUMAR

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
92	O.S. 847/2012 (OBJECTIONS) IA/1/2012	<b>23-10-2020</b> <b>(4.00- 5.00 PM)</b>	GANGAMUNIYAPPA <b>Vs</b> THE STATE OF KARNATAKA	M. SHIVARAJA
93	O.S. 1417/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	<b>23-10-2020</b>	OBA REDDY <b>Vs</b> DANDU AROGYASWAMY	G. MANIVANNAN
94	O.S. 465/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>23-10-2020</b>	N BHAVYA <b>Vs</b> ANURADHA C	AJAY J. NANDALIKE
95	O.S. 581/2020 (SUMMONS) IA/1/2020	<b>23-10-2020</b>	M RATHNAMMA <b>Vs</b> JAYAMMA	MAHABALLESHWAR
96	O.S. 601/2020 (SUMMONS) IA/1/2020	<b>23-10-2020</b>	MASTER DEEPAK REDDY REP BY R SHOBHA <b>Vs</b> RAGHAVAREDDY	T.N SHIVA REDDY
97	O.S. 749/2020 (SUMMONS) IA/1/2020	<b>23-10-2020</b>	PREMA K G <b>Vs</b> CHANNA KRISHNA	N.THIMMEGOWDA
98	O.S. 753/2020 (SUMMONS) IA/1/2020	<b>23-10-2020</b>	S ANANTHA PADMANABHA <b>Vs</b> NAGAMMA ALIAS NAGARTHNAMMA	CHOKKA REDDY
99	O.S. 129/2020 (HEARING) IA/1/2020	<b>23-10-2020</b>	SAGAYARAJ <b>Vs</b> BANAJIGARA PRATIK	K. SURESHJ DESAI
100	O.S. 1095/2018 (EVIDENCE.) IA/1/2018	<b>23-10-2020</b>	M. SWARNAMBHA <b>Vs</b> SUMALATHA	R.B. SADASIVAPPA
101	O.S. 1237/2012 (ARGUMENTS) IA/1/2012	<b>23-10-2020</b>	K. V. RAMACHANDRAIAH <b>Vs</b> N. M. VENKATESH	P. LAKSHMINARAYANA
102	O.S. 611/2017 (A.D.R) IA/1/2017 IA/2/2017	<b>23-10-2020</b>	PADMA <b>Vs</b> THE COMMISSIONER	K S KRISHNAPPA